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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/163/2016
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. M. KAVITHA SURANA

Practising Company
Secretary
Counsel for R₁, R₄

K. Anantha

2. For TK Bhaskar

Shwetha . V

Priya . N

Keerthi . K

Counsel for
petitioner

Shwetha

ORDER

Ms N Priyadarshini, counsel for petitioner present. Ms M Kavitha Surana, PCS representing R1 to R4 present. Both the counsels reported that settlement talks are in progress and sought further time for ^{submitting} ~~filing~~ the final outcome of the settlement talks. Time extended at their request. Put up on **10.03.2017** at **10.30 A.M.**

(K. Anantha Padmanabha Swamy)
Member (Judicial)